

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. No.123 of 1996
(CO No.5216-W/80)

Present: Hon'ble Dr. B.C. Sarma, Administrative Member
Hon'ble Mr. D. Purakayastha, Judicial Member

Sudhir Kumar Das, s/o
Babataran Malakar
Vill. Rughunathpur
Dist. Murshidabad

.... Petitioner

VS

1. Senior Superintendent of Post office,
Howrah Division,
General Post Office
Howrah

2. Post Master, Howrah
Office at General Post office,
Howrah

3. Post Master General
B.B.D.Bag,
Calcutta

4. Union of India, notice through
The Secretary, Ministry of Communication,
New Delhi

... Respondents

For the Applicant : None

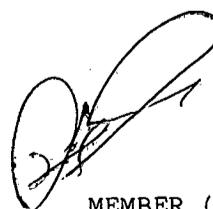
For the Respondents : Mrs. Uma Bhattacharyya, counsel
Heard on 3.3.1998

Date of order: 3.3.1998

O R D E R

When the matter was called for the second time at 3.25 p.m. none appears for the applicant. The applicant himself was also not present. We find that after the matter was transferred to this Tribunal a registered notice with A/D was issued on 29.9.97 intimating to both the parties about the next date of hearing. But despite that on several consecutive occasions none appears for the applicant. The application is, therefore, dismissed for default. Mrs. Bhattacharyya is present for the respondents.


MEMBER (J)


MEMBER (A)